

GOVERNMENT OF ASSAM  
LEGISLATIVE DEPARTMENT::LEGISLATIVE BRANCH  
E BLOCK, 2ND FLOOR, DISPUR, GUWAHATI-6

ORDERS BY THE GOVERNOR  
NOTIFICATION

Dated Dispur the 01<sup>st</sup> October, 2018.

**No.LGL.269/2017/32:** For the purpose of uploading of all State Acts as well as subordinate legislations including rules, regulations, notifications and circulars of all the Administrative Departments of Government of Assam on the New India Code Portal, Govt of India, the Governor of Assam is pleased to designate Smti Geetanjali Das Saikia, Senior Legislative Counsel and Joint Secretary to the Govt. of Assam, Legislative Department as the Chief Nodal Officer of the State Govt. of Assam.

The Notification shall come into force with immediate effect.

-Sd/-

(S.M. Buzar Baruah)  
Commissioner & Secretary to the Govt. of Assam,  
Legislative Department

Memo No.LGL.269/2017/32 -A

Dated Dispur the 1<sup>st</sup> October, 2018

Copy forwarded to:-

- (1) The Staff Officer to the Chief Secretary, Assam for kind information to the Chief secretary.
- (2) Udaya Kumara, Joint Secretary & Legislative Counsel, Govt. of India, Ministry of Law & Justice, Legislative Department, Room No. 436 A, 4<sup>th</sup> Floor, Shastri Bhawan, New Delhi-110001 for information.
- (3) Dr Surinder Kumar, Sr. Technical Director, National Informatics Centre, [suri@nic.in](mailto:suri@nic.in).
- (4) Shri. J. P. Kukrety, Sr. Technical Director, National Informatics Centre, [jpk@nic.in](mailto:jpk@nic.in).
- (5) Shri Sandeep Sarkar, Jt. Secretary, Cabinet Secretary, Rastrapati Bhawan, New Delhi-110001.
- (6) Smti Geetanjali Das Saikia, Joint Secretary to the Govt. of Assam, Legislative Department. She is requested to take necessary steps in the matter.
- (7) Office Copy.

By order, etc,

  
Commissioner & Secretary to the Govt of Assam  
Legislative Department